IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

WEDNESDAY, THE SIXTEENTH DAY OF APRIL
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE SMT.JUSTICE RENUKA YARA

WRIT APPEAL (SR) NOs: 10361 & 10487 OF 2025

W.A(SR) No.10361 OF 2025

Writ Appeal under clause 15 of the Letters Patent Preferred Against Order Dated 19-09-2024 in WP No.18723 of 2024 on the file of the High Court.

Between:

Mrs. Eunice L Chawngthu, W/o Mr. Timothy Gonmei, A/a 45 years, Advocate, C/o Bar Association, High court, Hyderabad 500066 Telangana State.

...APPELLANT/PETITIONER

AND

1. The Chairman Bar Council of Telangana, Mr. Anantha Narsimha-Reddy, C/o Bar Council Telangana State, Telangana high court compound, Hyderabad - 500066
2. The Secretary Bar of Telangana, Ms. Nagalakshmi, C/o Bar Council Telangana State, Telangana high court compound, Hyderabad - 500066
3. The Chairman, Bar Council of India, 21 Rousse Avenue Institutional area, Near Bal Bhawan, New Delhi – 110002

...RESPONDENTS/RESPONDENTS

W.A(SR) No.10487 OF 2025

Writ Appeal under clause 15 of the Letters Patent Preferred Against Order Dated 19-09-2024 in WP No.18640 of 2024 on the file of the High Court.

Between:

Mrs. Eunice L Chawngthu, W/o Mr. Timothy Gonmei, A/a 45 years, Advocate, C/o Bar Association, High court, Hyderabad 500066 Telangana State.

...APPELLANT/PETITIONER

AND

1. The Chairman Bar Council of Telangana, Mr. Anantha Narsimha-Reddy, C/o Bar Council Telangana State, Telangana high court compound, Hyderabad - 500066
2. The Secretary Bar of Telangana, Ms. Nagalakshmi, C/o Bar Council Telangana State, Telangana high court compound, Hyderabad - 500066
3. The Chairman, Bar Council of India, 21 Rousse Avenue Institutional area, Near Bal Bhawan, New Delhi – 110002

,..RESPONDENTS/RESPONDENTS

Counsel for the Appellant : SRI KRUPANADAM (NOT PRSENT)

Counsel for the Respondents 1 AND 2 : SRI G.M.MOHINDDI

Counsel for the RespondentsNo. 3:SRI AADESH VARMA

The Court made the following: JUDGMENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL (SR) Nos.10361 and 10487 of 2025

COMMON JUDGMENT: *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*

None appears for the appellant.

2. Nobody has entered appearance on behalf of the appellant on the last date of hearing and hence, the writ appeals were directed to be listed under the caption 'for dismissal'. Today, the writ appeals are listed under the said caption. In spite of the same, none appeared for the appellant.

3. It appears that the appellant has lost interest in the matter.

4. Accordingly, the writ appeals are dismissed for want of prosecution. No order as to costs.

Miscellaneous petitions pending, if any, shall stand closed.

SD/-K. SHYLESHI
JOINT REGISTRAR

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SECTION OFFICER

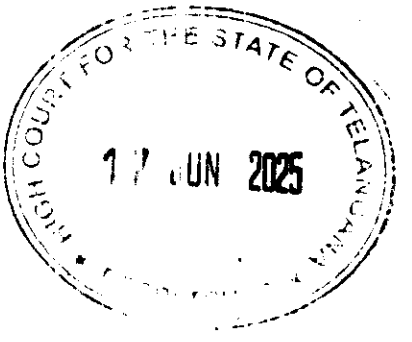
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HIGH COURT

DATED:16/04/2025



COMMON JUDGMENT

WA(SR).Nos.10361 & 10487 of 2025

DISMISSING THE WRIT APPEALS (SR) WITHOUT COSTS

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(4) 30/5/25